

Chief Justice's Court

Case :- HABEAS CORPUS WRIT PETITION No. - 264 of 2020

Petitioner :- Nuzhat Perween

Respondent :- State of U.P. and Another

Counsel for Petitioner :- In Person, Manoj Kumar

Counsel for Respondent :- G.A.

Hon'ble Govind Mathur, Chief Justice

Hon'ble Saumitra Dayal Singh, J.

Sri Dileep Kumar, learned Senior Advocate appearing on behalf of the petitioner states that he has received a copy of the supplementary affidavit filed on behalf of the State Government only yesterday at about 1.30 pm. He wants some time to go through the same and also to file a rejoinder, if required.

Sri Manish Goyal, learned Additional Advocate General also desires to have some time to file one more additional affidavit in relation to certain facts stated by the petitioner in rejoinder filed earlier.

Having considered facts of the case, we also deem it appropriate to peruse original record of the proceedings under National Security Act, 1980 resulting into detention of Dr. Kafeel Khan and further extension of the same.

Let this petition for writ be listed on 27th August, 2020 at 11.00 am through Video Conferencing.

Video conferencing links be sent to respective counsels.

Learned Additional Advocate General shall make available original record of the proceedings as stated above for perusal of the Court on the next date of listing.

Order Date :- 24.8.2020

Bhaskar

(Saumitra Dayal Singh, J.) (Govind Mathur, C.J.)